

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 243 OF 2016

Dated: 9th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Telengana Offset Printers Association ... Appellant(s)
Vs.
Telengana State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Ms. Harshita Bhatnagar

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy for R-1
Mr. Rakesh Shama
Mr. Nishant for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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